

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66 of 2013
IA-106 of 2013 & IA-162 of 2013

Dated : 31st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tuppadahalli Energy India Pvt. Ltd. ... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Nidhi Minocha

Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Written Submissions are being filed today by both the learned
counsel for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt